

PUBLIC APPOINTMENTS
HIGH COURT OF DELHI : NEW DELHI
(website :www.delhihighcourt.nic.in)

DELHI JUDICIAL SERVICE EXAMINATION – 2023
(As Per The Delhi Judicial Service Rules, 1970 As Amended Up To 26.09.2023)

HIGH COURT OF DELHI invites online applications from eligible candidates for filling up 53 vacancies (44 existing & 09 anticipated) in Delhi Judicial Service by holding Delhi Judicial Service Examination in two successive stages:-

- (i) Delhi Judicial Service Preliminary Examination (Objective type with 25% negative marking) for selection for the Mains Examination (Written), and
- (ii) Delhi Judicial Service Mains Examination (Written) for selection of candidates for calling for Viva-Voce.

The Delhi Judicial Service Preliminary Examination (Objective type) referred to above, will be held on **Sunday, the 10th December, 2023 (11 AM to 1:30 PM)**.

The scale of the pay of members of Delhi Judicial Service is Rs.77840-136520.

A candidate shall be eligible to appear at the examination, if he is:-

- a) a citizen of India;
- b) a person practising as an Advocate in India or a person qualified to be admitted as an Advocate under the Advocates Act, 1961; and
- c) not more than 32 years of age on the 1st day of January of the year in which the applications for appointment are invited, i.e., 01.01.2023.

In the case of candidates belonging to Scheduled Castes / Tribes, the upper age limit is relaxable by 5 years. The upper age limit is also relaxable maximum by 5 years in the case of Ex-Servicemen and Commissioned Officers including Emergency Commissioned Officers or Short Service Commissioned Officers who have rendered at least five years military service and have been released on completion of assignment (including those whose assignment is due to be completed within one year) otherwise than by way of dismissal or discharge on account of misconduct or inefficiency or on account of physical disability attributable to military service or on invalidment.

The upper age limit for **Persons with Disabilities (Identified Disabilities) [in short "PwD"]** shall be relaxable by 10 years. General

category PwD (Identified Disabilities) candidates would, thus, be eligible for age relaxation up to 10 years and SC/ST category PwD (Identified Disabilities) candidates would, thus, be eligible for age relaxation up to 15 years.

The candidates shall submit their applications online only in the prescribed format through the official website of High Court of Delhi i.e. www.delhihighcourt.nic.in as per schedule of dates given below:

Date and Time of Commencement for creation of New Log In and filling Online Application Form	07.11.2023 at 1000 hours
Last Date and Time for filling Online Application Form and/or making payment through Debit Card/Internet Banking	22.11.2023 at 1730 hours

The fees (non-refundable) in the sum of Rs.1500/- for General Category candidates and Rs.400/- for reserved category [Scheduled Caste / Scheduled Tribe / Person with Disabilities (identified disabilities) of 40% or more] candidates should be paid through Debit Card/ Credit Card/Internet Banking/UPI.

The candidates can take printout of application form and keep it for future reference. **They should not send the printout of the online application form to the High Court of Delhi.**

The category wise break up of vacancies to be filled is as under:-

Category	Break up of Vacancies		Total No. of vacancies
	Existing	Anticipated (till 31.10.2024)	
General	28	06	34
SC	02	03	05
ST	14	00	14
TOTAL	44	09	53

Note 1: Out of the aforesaid 53 vacancies, the reservation for PwD candidates (who have identified disabilities of 40% or more) shall be as follows:

Category	Vacancies
PwD (Blindness, Low Vision)	03
PwD (one arm, one leg, both legs, leprosy cured, dwarfism and acid attack victims)	03

PwD (Specific Learning Disability) and PwD (Multiple Disabilities involving blindness and low vision, one arm, one leg, both legs, leprosy cured, dwarfism and acid attack and specific learning)	03
Total	09

Note 2: The categorywise bifurcation of anticipated vacancies may undergo a change as the same would depend upon the category of the officers of Delhi Judicial Service to be promoted and would be finalized only after the officers are actually promoted.

Note 3: Number of vacancies is subject to change.

The candidates applying for the examination should ensure that they fulfill all the eligibility conditions for admission to the examination. Their admission at all the stages of examination for which they are admitted by this Court viz. Preliminary Examination (Objective type), Mains Examination (Written) and the Viva-Voce shall be purely provisional, subject to their satisfying the prescribed eligibility conditions. The question of eligibility would be thoroughly examined at the subsequent stage. If on verification at any time before or after the Preliminary Examination (Objective Type), Mains Examination (Written) and the Viva-Voce, it is found that they do not fulfill any of the eligibility conditions, their candidature for the examination shall stand cancelled without any notice or further reference.

Details regarding Preliminary Examination (Objective type), Mains Examination (Written), Viva-Voce, eligibility, relaxation in marks and other general terms and conditions applicable to the candidates are given in the Instructions available on the online portal, link for which would be available on the website of High Court of Delhi i.e. www.delhihighcourt.nic.in. Candidates are advised to go through the Instructions as well as the Delhi Judicial Service Rules, 1970 (as amended up to 26.09.2023) before filling up the application form.

Sd/-
(Kanwal Jeet Arora)
Registrar General
06.11.2023